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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.03.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.171/ BB/2018	For Final hearing	Sec 10 of I&B code 2016	M/s Cryo- Save (India) Pvt Ltd	M S Viswanathan, K S Vadivelu Advocate		S A Associates R7

ADVOCATE FOR PETITIONER/s :

M. S. VISWANATHAN
E
K. S. VADIVELU
94483-55070

M. S. Viswanathan
K. S. Vadivelu

ADVOCATE FOR RESPONDENT/s :

SUDHIR B.S
BSsuddhir 9036022988
Respondent No 10

ORDER

Heard M.S.Vishwanathan, along with Shri H.S.Vadivelu, learned Counsel for the Petitioner and Shri Sudhir B.S, learned Counsel for Respondent No.10. Learned Counsel for Respondent is directed to file a reply in advance and serve the copy to the other side well before the next of hearing. Post the case on 03.04.2018 for final hearing.


MEMBER(T)


MEMBER(J)

Raushan

Verified


Court Officer